# 2016 HIGH COURT, APPELLATE SIDE, CALCUTTA

No. 421-A

Dated, Calcutta, the 1st February, 2016

From: Sri Subhasis Dasgupta,

Registrar (Judicial Service), High Court, Appellate Side,

Calcutta

To: 1) All the District Judges of West Bengal Including Andaman & Nicobar Islands

2) Chief Judge, City Sessions Court, Calcutta,

3) Chief Judge, Presidency Small Causes Court, Calcutta

Sub:- <u>Issuance of necessary letter of identification in favour of the Officers who are going to appear in the Half-yearly Departmental Examination scheduled to be held on and from 4th February, 2016.</u>

Sir,

In sending herewith a copy of the letter No. 11(73) P.S.C. (I/Depttl.) dated 28.01.2016 and its enclosures being the list of WBJS officers who are going to appear in the Half-yearly Departmental Examination scheduled to be held on and from 04.02.2016 with their allotted Roll Number, the proforma of "Letter of Identification" which is required to be authenticated by you and the programme of examination as received from the Assistant Secretary, Public Service Commission, West Bengal, I am directed to request you to do the needful as required to be done following precedent in the matter at the earliest.

Enclo: As above (07 sheets)

Yours faithfully,

Registrar (Judicial Service)

#### Memo No. 422-A

Copy with copy of letter and its enclosures under reference forwarded to the Director, West Bengal Judicial Academy, Bijan Bhaban, HA-334, Sector-III, Salt Lake City, Calcutta- 700097 for information with a request to do the needful as required to be done in this matter for the officers presently undergoing training at your earliest.

High Court, Civil

By the order of High Court

Dated the 1st February, 2016

Registrar (Judicial Service)

All communications should give the Number, Date & Subject of any previous correspondence & be addressed to the Secretary, Public Service Commission, W.B.

# PUBLIC SERVICE COMMISSION, WEST BENGAL

161-A, S. P. MUKHERJEE ROAD, KOLKATA - 700 026

**2466-2266 /0546 /1540** 

Extn.: 432

Direct: 2419-8187 Fax: +91-33-2465-0779

No. 11 (73) P.S.C.(I/Depttl.)

From

Shri S. Dutta,

Assistant Secretary, Public Service Commission, West Bengal.

To

The Registrar (General), High Court, 1st Floor,

Kolkata - 700 001.

(JS)

Kolkata, the 28th January, 2016.

Subject:

Holding of the Half-yearly Departmental Examination of the officers

of the Government of West Bengal (including All-India Service

Officers) to be held on and from the 4th February, 2016.

Sir,

I am directed to forward a list of officers with their Roll Nos. admitted to the examination and a copy of detailed programme of the above mentioned examination for information of the officers concerned of your Department/ Directorate / Office. You are requested to communicate the examinees the Roll Nos. assigned to them. No admission certificates will be issued to the eligible examinees from our part. Instead you are requested to issue the necessary letter of identification in the proforma given along with this letter to enable them to produce the same at the examination centre for their identification. Failing to produce the letter of identification at the examination centre, the examinee will not be allowed to sit for the examination. The examinees are also requested to produce their identity cards at the examination centre.

Detailed programme for Hindi-II (Oral) will be displayed at the Examination Hall of the Commission at 161-A, S. P. Mukherjee Road, Kolkata - 700 026 on the 4<sup>th</sup> February, 2016.

Enclo.: As stated above.

Yours faithfully,

Stulla

Assistant Secretary.

MOBILE PHONE OR ANY OTHER TYPE OF ELECTRONIC GADGET OF COMMUNICATION IN THE CAMPUS OF THE EXAMINATION HALL IS STRICTLY BANNED. INFRINGEMENT OF THIS INSTRUCTION WILL ATTRACT PENAL ACTION INCLUDING BAN FROM FUTURE EXAMINATIONS.

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Visit http://www.pscwb.org.in

### PUBLIC SERVICE COMMISSION, WEST BENGAL

Half-yearly Departmental Examination of the Officers of the Govt. of West Bengal (including A.I.S. Officers), November, 2015.

### LIST OF OFFICERS

### 3. W.B.C.S.(Judicial)

Sl. No.	Roll No.	Name of Candidate	Date of Joining	Posting	Remarks
1	CSJ-01	Moyazzem Hossain	11.07.2014	24Pgs(U)	· ·
2	CSJ-02	Parijat Chakraborty	10.07.2014		
3	CSJ-03	Sanchita Saha	10.07.2014	Hooghly	
4	CSJ-04	Nishan Mazumdar	10.07.2014		
5	CSJ-05	Pradipta Bhattacharya	10.07.2014	L	
6	CSJ-06	Ruby Sinha	14.08.2015		
7	CSJ-07	Yozna Lama	14.08.2015		
8	CSJ-08	Jabyang Dorjee Sherpa	14.08.2015		
9	CSJ-09	Peden Dukpa	14.08.2015		
10	CSJ-10	Sosanna Rai	14.07.2014		
11	CSJ-11	Ganesh Das	10.07.2014		
12	CSJ-12		14.08.2015		
13	CSJ-13	L	14.08.2015		
14	CSJ-14	Sunita Deb Roy	14.08.2015	Jalpaiguri	
15	CSJ-15	Santosh Kumar Sharma	14.08.2015	Jalpaiguri	
16	CSJ-16	Qaiser Alam	06.11.2013	D.D.	
17	CSJ-17	Amar Chandra Das	N.S.	Coochbehar	
18	CSJ-18	Fatima Firdaus	13.06.2014	Nadia ·	
19	CSJ-19	Debarpita Tarafder	10.07.2014	Nadia	
20	CSJ-20	Sridip Ballav	20.08.2015	Nadia	
21	CSJ-21	Sayantani Choudhury	20.08.2015	Murshidabad	
22	CSJ-22	Samitinjoy Pal	24.08.2015	24Pgs(U)	
23	CSJ-23	Nabanita Nandy	20.08.2015	24Pgs(U)	
24	CSJ-24	Neha Sharma	20.08.2015	24Pgs(U)	
25	CSJ-25	Saptamita Das	20.08.2015	24Pgs(U)	
26	CSJ-26	Debayan Ganguly	20.08.2015	24Pgs(U)	
27	CSJ-27	Somana Saha Roy	20.08.2015	24Pgs(U)	
28		Amit Chakraborty	20.08.2015	24Pgs(U)	
29	CSJ-29	Himadri Kumar Nath	24.07.2012		
30	CSJ-30	Abdul Hoque	08.09.2015	24Pgs(U)	
31	CSJ-31	Suryatapa Mitter	20.08.2015	24Pgs(U)	
32	CSJ-32	Satarupa Roy	20.08.2015	24Pgs(U)	
33	CSJ-33	Shukti Tapaswi	20.08.2015	24Pgs(U)	
34	CSJ-34	Md. Jonny Ul Haque Mullick	20.08.2015	24Pgs(U)	
35	CSJ-35	Nasrina Parveen	04.08.2015	24Pgs(D)	
				· · · · · · · · · · · · · · · · · · ·	Page 1 of 2

Page 1 of 2

### PUBLIC SERVICE COMMISSION, WEST BENGAL

Half-yearly Departmental Examination of the Officers of the Govt. of West Bengal (including A.I.S. Officers), November, 2015.

### LIST OF OFFICERS

#### 3. W.B.C.S.(Judicial)

Sl.	Roll	Name of Candidate	Date of	Posting	Remarks
No.	No.	·	Joining		
36	CSJ-36	Koyel Pradhan	04.08.2015	24Pgs(D)	
37	CSJ-37	Zeba Perveen	04.08.2015	24Pgs(D)	
38	CSJ-38	Amrita Banerjee	04.08.2015	24Pgs(D)	
39	CSJ-39	Samata Das	04.08.2015	24Pgs(D)	
40	CSJ-40	Yesmin Ara Khatun	20.08.2015	24Pgs(D)	
41	CSJ-41	Arshi Hasmat	04.08.2015	24Pgs(D)	
42	CSJ-42	Riha Trivedi	04.08.2015	24Pgs(D)	
43	CSJ-43	Sourav Das	20.08.2015	24Pgs(D)	
44	CSJ-44	Prarthana Banerjee	04.08.2015	24Pgs(D)	
45	CSJ-45	Sk. Jafar Ali	04.08.2015	24Pgs(D)	e.
46	CSJ-46	Amrita Pramanick	04.08.2015	24Pgs(D)	
47	CSJ-47	Sanjukta Bhattacharya	04.08.2015	24Pgs(D)	
48	CSJ-48	Arunima Bhattacharya	04.08.2015	24Pgs(D)	
49	CSJ-49	Arshia Mustaque	13.06.2014	24Pgs(D)	
50	CSJ-50	Ritwika Mohanta	04.08.2015	24Pgs(D)	
51	CSJ-51	Bishakha Chaudhuri	04.08.2015	24Pgs(D)	
52	CSJ-52	Souvik Mukherjee	13.06.2014	Howrah	
53	CSJ-53	Seuli Roy	04.08.2015	Howrah.	
54	CSJ-54	Mollah Mahatab Hossain	20.08.2015	Howrah	
55	CSJ-55	Sunita Saha	20.08.2015	Howrah	
56	CSJ-56	Najmus Sahar	24.11.2015	Howrah	
57	CSJ-57	Anasuya Dey	20.08.2015	Burdwan	
58	CSJ-58	Binod Bishwakarma	21.08.2015	Burdwan	
59	CSJ-59	Ananya Chatterjee	21.08.2015	Burdwan	
60	CSJ-60	Md. Shamim Alam	20.08.2015	Burdwan	
61	CSJ-61	Sujata Mondal	11.07.2014	Burdwan	
62	CSJ-62	Reejit Kumar Gayen	19.04.2013	Birbhum	
63	CSJ-63	Tanmoy Roy	11.07.2014	Birbhum	
64	CSJ-64	Nilanjana Bandyopadhyay	04.08.2015	Pb. Med.	
65	CSJ-65	Tapas Laha	20.08.2015	Bankura	_
66	CSJ-66	Arindam Chakraborty	N.S.	Bankura	
67	CSJ-67	Ranjani Kashyap	20.08.2015	Birbhum	
68	CSJ-68	Nabanita Chatterjee	04.08.2015	Hooghly	
			_		
					Page 2 of 2

Page 2 of 2

# Half Yearly Depttl./Half Yearly Professional Examination May/November, 20\_\_\_\_.

# LETTER OF IDENTIFICATION

### (TO BE PRODUCED AT THE EXAMINATION HALL)

esignation	Roll No	is an employee of	of
	Department / D	irectorate. His / Her signatur	e attested below.
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•	(Signatur	e of the issuing officer with d	esignation seal and date)
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ıll name of the candidate in block letter :			
	·		
(Signature of the candidate)	MOBIL	E PHONE OR ANY OTHER TY	PE OF ELECTRONIC GADGET
Attested	COMMUNI	ICATION IN THE CAMPUS	OF THE EXAMINATION HALL THIS INSTRUCTION WILL ATTRA
(Signature of the attesting officer with designation se	al and date)		
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#### PUBLIC SERVICE COMMISSION, WEST BENGAL

#### NOTIFICATION

No. 04 - P.S.C.(I/Depttl.) dated the 8<sup>th</sup> January, 2016 it is hereby notified for general information that the Half-yearly Departmental Examination of the officers of the Government of West Bengal (including All India Services Officer) will be held from Thursday, the 4<sup>th</sup> February, 2016 to Friday the 19<sup>th</sup> February, 2016 according to the following programme:

#### **PROGRAMME OF EXAMINATION**

**VENUE OF THE EXAMINATION:** Examination Hall of the Public Service Commission, West Bengal, at 161 A, Shyama Prasad Mukherjee Road, Kolkata – 700 026.

# SUBJECT-WISE BREAK-UP IN Sub-Centre -'A' & Sub-Centre -'B'

### Day 1

Date: Thursday, the 4th February, 2016

Subject & Time	Sub-Centre - 'A'	Sub-Centre - `B'
Accounts Paper-I	Public Works, Irrigation & Waterways,	Industries, Labour, Commercial
(Without Books)	Agriculture, Transportation Planning &	Taxes, Factories, Boilers, Water
(49A)	Traffic Engineering, Employment, Fire &	Resources Development, Public
	Emergency Services, Sundarban Affairs,	Health Engineering and West
10:30 a.m. to 12:30	Panchayats & Rural Development and	Bengal Government Press &
p.m.	Refugee Relief & Rehabilitation	Stationery office.
1	Department.	, and the second
Hindi Part-I (Written)	Law officers of the W.B. Legal Service	Industries, Labour, Commercial
[(i) Translation from	under Law Deptt., Public Works,	Taxes, Factories, Boilers, Water
English to Hindi and	Employment, Irrigation & Waterways,	Resources Development, Public
vice-versa & (ii) Letter	Agriculture, Transportation Planning &	Health Engineering and West
Writing]	Traffic Engineering, Sundarban Affairs,	Bengal Government Press &
(45)	Panchayats & Rural Development and	Stationery office.
2:00 p.m. to 4:00	Refugee Relief & Rehabilitation	
p.m.	Department.	

#### Day 2

#### Date: Friday, the 5th February, 2016

Subject & Time	Sub-Centre - `A'	Sub-Centre - 'B'
Accounts Paper-I	Forests, Botanical, Zoological	Police, NVF, Electricity, Mines & Minerals,
(Without Books) (49A)	and other Public Garden	Agricultural Income Tax, Fisheries,
	officers, Micro & Small Scale	Cinchona & Other Medicinal Plants, Food &
10:30 a.m. to 12:30 p.m.	Enterprises, Industrial	Supplies, Legal Metrology, Animal
	Training, Co-operation,	
	Excise, Municipal Engineering.	Registration & Stamp Revenue and
		Bureau of Applied Economics & Statistics.
Accounts Paper-I (Without	·	
<i>Books</i> ) (49C)		Directorate of Education
	:	
10:30 a.m. to 12:30 p.m.	W.B. Judicial Service, Forests,	Police, NVF, Electricity, Mines & Minerals,
	Botanical, Zoological and	Agricultural Income Tax, Fisheries,
Hindi Part-I (Written)	other Public Garden officers,	Cinchona & Other Medicinal Plants, Food &
[(i) Translation from English	Micro & Small Scale	Supplies, Legal Metrology, Education,
to Hindi and vice-versa & (ii)	Enterprises, Industrial	Animal Resources, Dairy Development,
Letter Writing ]	Training, Co-operation, Excise	Registration & Stamp Revenue and
(45)	and Municipal Engineering.	Bureau of Applied Economics & Statistics.
2:00 p.m. to 4:00 p.m.		

Contd..P/2..

# Date: Monday, the 8th February, 2016

Subject & Time	Sub-Centre -'A'	Sub-Centre - 'B'
Hincli Part-I (Written) [Dictation ( in batches)]	All Departments	
From 10:30 a.m.		

# <u>Day 4</u>

# Date: Tuesday, the 9th February, 2016

Subject & Time	Sub-Centre -`A'	Sub-Centre - 'B'
Hindi Part-II	W.B. Judicial Service, Law officers of the	•
(Oral)	W. B. Legal Service under Law Deptt.,	
	Police, NVF, Industrial Training, Boilers,	
From 10:30 a.m.	Food & Supplies and Registration &	
1	Stamp Revenue.	

## Day 5

# Date: Wednesday, the 10th February, 2016

Subject & Time	Sub-Centre -\A'	Sub-Centre – `B'
Hinc'i Part-II (Ora!)	Public Works, Irrigation and Waterways, Co-operation, Excise, Factories, Legal Metrology, Transportation Planning &	
From 10:30 a.m.	Traffic Engineering, Sundarban Affairs Department, Panchayats & Rural Development Department and Refugee	
	Relief & Rehabilitation Department.	

# <u>Day 6</u>

# Date: Thursday, the 11th February, 2016

Subject & Time	Sub-Centre -'A'	Sub-Centre - 'B'
Hindi Part-II (Oral)	Forests, Industries, Mines and Minerals, Public Health Engineering, Animal Resources, Agriculture, Water Resources Development, Dairy Development, Botanical, Zoological and other Public Garden officers and West Bengal Government Press & Stationery office.	

# <u>Day 7</u>

# Date: Friday, the 12th February, 2016

Subject & Time	Sub-Centre -\A'	Sub-Centre - 'B'
Hin li Part-II (Oral)	Micro & Small Scale Enterprises, Labour, Electricity, Commercial Taxes, Employment, Agricultural Income Tax,	•
From 10:30 a.m.	1 - Chahana 9 Othor	
	Statistics.	

Contd..P/3..

### Day 8

# Date: Monday, the 15th February, 2016

Subject & Time		Sub-Centre -'A'		Sub-Centre 'B'
Bengali Part - I (Translation and letter	For various	categories of officers.		
<u>Writing</u> ) (47)		_		
10:30 a.m. to 12:30 p.m.			·	
				٠
Bengali Part - I (Dictation)	For various	categories of officers.		41 <b>==</b> ===
(48)				
From 1:00 p.m.				
Bergali Part - II (Oral)	For various	categories of officers.		
(0B)		-		
From 2:30 p.m.				

### <u>Day 9</u>

### Date: Tuesday, the 16<sup>th</sup> February, 2016 From 10:30 a.m. to 1:30 p.m.

Sub-Centre -'A'	Sub-Centre - `B'
Weights & Measures Laws (Without Books) for	Law Paper - I (Without Books) for Commercial Taxes
officers of the Directorate of Legal Metrology.	(25)
(61A)	
General Paper on Departmental Rules and	Special Paper (Plantation) (Without books) for officers
Orders (Without Books) for officers of the	of the Directorate of Cinchona & other Medicinal
Directorates of Animal Resources, Agriculture	Plants. (17)
and Dairy Development. (14)	
	General Accounts and Audit(Without Books) for officers
Law Paper - I (Without Books) for Law officers	of Agricultural Income Tax. (31)
of the W.B. Legal Service under Law Deptt.	
(63)	Law Paper - I (Without Books) for Mines & Minerals.
	(59)

From: 2:30 p.m. to 4:00 p.m.

Sub-Centre -'A'		Sub-Centre - 'B'	
<u>Criminal Laws (Without Books)</u> for office Directorate of Legal Metrology.	rs of the (61B)		•

From: 2:30 p.m. to 5:30 p.m.

Sub-Centre -\	<b>4</b> .	Sub-Centre - 'B'	
Forest Law(Without	Books)	Auditing (Without Books) for officers of Commercial Taxes	(28)
for officers of	Forest		
Department.	(16)	<u>Criminology(Without Books)</u> for Police officers	(9)
	e e	<u>Law Paper-II(Without Books)</u> for officers of the Directorate of Minerals	es & (60)
·		Special Paper (Factory) (Without Books) for officers of the Direct	orate of
		Cinchona & Other medicinal plants.	(18)

Contd..P/4..

#### Date: Wednesday, the 17th February, 2016

From: 10:30 a.m. to 1:30 p.m.

Sub-Centre -'A'

Sub-Centre - 'B'

<u>Law (With Books)</u> for officers of the West Bengal

officers of

(36)

(43)

(51)

(50A)

for

Civil Rules & Orders and Court Procedure (With **Books**) for officers of the W.B. Judicial Service.

Accounts Paper-II(With Books) for officers of the Directorate of Labour, Employment, Commercial Taxes, Agricultural Income Tax and Factories.

Accounts Paper - II (With Books) for Police & NVF

Accounts Paper-II(With Books) for officers of the Directorates of Animal Resources, Agriculture, Resources Water Development and Dairy Development. (50B)

<u>Law Paper - II (With Books)</u> for Law officers of the W.B. Legal Service under Law Deptt.

officers.

Law Paper- III (With Books)

Registration & Stamp Revenue.

Higher Judicial Service.

Accounts Paper - II (With Books) for officers of the Education Department. (55)

Nepali viva-voce

Directorate of Cinchona and other Medicinal Plants.

(64)

From: 2:30 p.m. to 4:00 p.m.

Sub-Centre -\A'

Sub-Centre - 'B'

Accounts (With Books) for officers of the West Bengal Higher Judicial Service.

From: 2:30 p.m. to 5:30 p.m.

Sub-Centre -'A'

Sub-Centre - 'B'

<u>Accounts Paper-II(With Books)</u> for officers of the Directorates of Public Works, Irrigation & Waterways, Forests, Excise, Engineering, Municipal Transportation Planning & Traffic Engineering, Sundarban Affairs Department, Panchayats & Rural Development Department and Refugee Relief & Rehabilitation Department. (52)

<u>Law Paper - III (With Books)</u> for Law officers of the W.B. Legal Service under Law Deptt. (65)

Accounts Paper - II (With Books) for officers of the Directorates of Co-operation and Food & Supplies.

Accounts Paper - II (With Books) for officers of the Directorates of Industries, Micro & Small Scale Enterprises, Industrial Training, Cinchona & Other Medicinal Plants, Electricity, Mines & Minerals, Fisheries, Boilers, Legal Metrology, Public Health Engineering, Fire Services, Registration & Stamp Revenue, Botanical, Zoological and other Public Garden officers, officers of the Bureau of

Applied Economics & Statistics, West Bengal Government Press and Stationery office.

Contd..P/5..

# Date: Thursday, the 18th February, 2016

From: 10:30 a.m. to 1:30 p.m.

Sub-Centre -'A'		Sub-Centre - 'B'
Land Laws of West Bengal (Without Books) for officers of	Forest Department.	Law Paper - I (Without
	(15)	<u>Books)</u> for officers of
<u>Lang Laws of West Bengal (Without Books)</u> for officers Service.	of the W.B. Judicial (4)	Registration & Stamp Revenue. (34)
Law Paper - I (Without Books) for officers of the Directors	te of Factories. (21)	<u>Law Paper - I (Without</u> <u>Books)</u> for Police officers. (7)
<u>Law Paper-I(Without Books)</u> for officers of the Director Waterways and Sundarban Affairs Department.	orate of Irrigation & (10)	<u>Accountancy (Without</u> <u>Books)</u> for officers of
<u>Technical Paper (Without Books)</u> (Higher Standard) Directorate of Fire & Emergency Services.	for officers of the (39)	Commercial Taxes. (27)
<u>Technical Paper (Without Books)</u> (Lower Standard) Directorate of Fire & Emergency Services.	for officers of the (40)	

From: 2:30 p.m. to 5:30 p.m. **Sub-Centre -`A'** 

General Law (With Books) for officers of the W.B. Judicial Service. (5)

<u>Law paper – II (With Books)</u> for Police officers. (8)

Sub-Centre - 'B'

<u>Law Paper - II (With Books)</u> for Officers of the Directorate of Irrigation & Waterways and Sundarban Affairs Department. (11)

<u>Law Paper – II (With Books)</u> for officers of Commercial Taxes. (26)

Departmental Acts & Rules and Administrative Procedure
(With Books)(Higher Standard) for officers of the
Directorate of Fire & Emergency Services. (37)

<u>Law Paper – IV (With Books)</u> for Law officers of the W.B. Legal Service under Law Deptt. (66)

<u>Departmental Acts & Rules and Administrative Procedure</u>
(<u>With Books</u>) (Lower Standard) for officers of the Directorate of Fire & Emergency Services. (38)

<u>Law Paper - II (With Books)</u> for officers of the Directorate of Factories. (22)

<u>Day 12</u>

# Date: Friday, the 19th February, 2016

From: 10:30 a.m. to 1:30 p.m.

#### Sub-Centre -'A'

Sub-Centre 'B'

		Sub-Centre B
Co-operation Paper - I (Without Books) for officers of the Directorate of Co-operation.	(32)	•
<u>Law Paper - II (Without Books)</u> for officers of the Directorate of Food & Supplies.	(57)	
<u>Law Paper - II (Without Books)</u> for officers of Registration & Stamp Revenue.	(35)	
Bengal Agricultural Income Tax Act and Rule (Without Books) for officers of Agricultural Income Tax. (29)		
<u>Law Faper - I (Without Books)</u> for officers of Labour Department.	(19)	
<u>Law Paper - I (Without Books)</u> for officers of Excise Directorate.	12)	
<u>Statistical Surveys (Theory and Design)(Without Books)</u> for officers of the Bureau of Applied Economics & Statistics. (4	2)	•
<u>Departmental Law, Rules and Procedure (Without Books)</u> for officers of the Directorate of Employment. (62A	)	
		C1-1 D/C

Contd..P/6..

### Day 12 continued...

### Date: Friday, the 19th February, 2016

From: 2:30 p.m. to 5:30 p.m.

Sub-Centre -`A'	Su	b-Centre 'B'
Law Paper - I (With Books) for officers of the Directorate of Food & Supplies.	(56)	
General and Laws(With Books) for officers of Agricultural Income Tax.	(30)	
<u>Co-operation Paper - II (With Books)</u> for officers of the Directorate of Co-operation.	(33)	
<u>Law Paper - II (With Books)</u> for officers of Labour Department.	(20)	W
<u>Law Paper - II (With Books)</u> for officers of Excise Directorate.	(13)	
Official Statistics and Departmental Laws and Rules (With Books) for officers of the of Applied Economics & Statistics.	Bureau (41)	
General Law (With Books) for officers of Employment Directorate.	(62B)	
Special Law Paper (With Books) for officers of the Directorate of Mines & Minerals.	(58)	

#### Date: Friday, the 19th February, 2016

From: 11:00 a.m.

VENUE OF THE VIVA-VOCE (ENGLISH) FOR THE OFFICERS OF THE DIRECTORATE OF FIRE SERVICES : Chamber of the Director of West Bengal Fire & Emergency Services, 13 - D, Mirza Ghalib Street, Kolkata - 700 016.

FOR THE SUBJECTS WITH BOOKS EXAMINEES SHOULD BRING THEIR OWN COPIES FOR CONSULTATION IN THE EXAMINATION HALLS. THEY WILL BE PERMITTED TO CONSULT ONLY UNANNOTATED EDITIONS OF ACTS, REGULATIONS AND CODES ETC. DURING THE EXAMINATION.

By order of the Commission

Secretary